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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER :TCP/3/2016  
NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others  
NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others  
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Sushma Harini A	Counsel for Petitioner	 06/10/16
2.	A.M. Sridharan Rep. Sh. R. Saravanan Rajan	Counsel for Respondents 1-3	

**ORDER**

Ms A Sushma Harini, counsel for petitioner present. Shri A M Sridharan, counsel for R1 to R3 present. Counsel for petitioner reported that they have filed a <sup>application/</sup>petition for bringing LRs of the deceased R2 and counsel for the respondents prayed time for filing counter. At request time extended. Put up on **26.10.2016 at 10.30 A.M.**

  
(Ch. Mohd. Sharief Tariq)  
Member (Judicial)

  
(K Anantha Padmanabha Swamy)  
Member (Judicial)